

Minister of Information and Broadcasting, in a preplanned manner, has suppressed the will of the majority people by not giving clearance to telecast the telefilm "Shri Krishna" produced by Mr. Ramanand Sagar. I would like to request the Government, through you, to telecast the film "Shri Krishna" on Doordarshan network as a mark of respect to the feelings and sentiments of lakhs of people of the country.

DR. LAXMI NARAYAN PANDEYA (Mandsaur): Mr. Speaker, Sir, the recent notification of RBI has caused a serious setback to the book trade of the country. Notification requires importers of books holding open general licence, to deposit an amount equivalent to 200 percent of the value of books to be imported as cash margin. (*Interruptions*) This step of RBI will have an adverse effect on the doctors, engineers, scientists and researchers of the country. (*Interruptions*)

MR. SPEAKER: What are you doing, please sit down. No, not like this. I am allowing one by one. All of you please sit down. (*Interruptions*)

DR. LAXMI NARAYAN PANDEYA: Book industry is in acute crisis. Though spread of education is being recognised in principle, even then surprisingly such an anti-people step has been taken. The reason assigned for such a step is purportedly foreign exchange crunch, but in the total import bill of the country to the tune of Rs. 44,000 crore, import of books constitutes just 0.29 per cent. Technical and scientific books are imported even today in the country, but with this notification everyone will be adversely affected. Since the matter is of public importance, therefore, through you, I would like to request the hon. Minister to withdraw this measure immediately. In the country even today many of the technical and scientific books are not available and have to be imported. The hon. Minister should come up with a statement on the issue without delay.

[*English*]

SHRI T. J. ANJALOSE (Alleppy): Sir, the Central Government has cancelled the calcium ammonium hydrate quota for Kerala State. This decision will adversely effect 35000 hectare ten estate in the State and also thousands of labour in the State. Last year the allotted quota was 45 thousand tonnes.

I therefore urge upon the Central Government to take urgent steps for allotting calcium ammonium hydrate for Kerala without any delay.

[*Translation*]

SHRI RAM NAIK (Bombay-North): Mr. Speaker, Sir, the previous Government accorded sanction to a scheme of writing off of the loans of farmers. It was welcomed by all the political parties, but for the Congress (I). Yesterday, the hon. Minister branded the decision of the previous Government as an irresponsible one, but under the scheme, 15 lakh farmers of Maharashtra were benefited. Different co-operative Banks in Maharashtra waived off loans to the tune of Rs. 380 crore, but till date Rs. 110 crore has not been reimbursed to the Government of Maharashtra, out of the total amount of reimbursement by the Central Government to the State Government. As a result, banks in Maharashtra are finding it extremely difficult to approve fresh loans to the farmers. Banks are short of funds to sanction new loans to the farmers. Therefore, I urge upon the Central Government to immediately reimburse a sum of Rs. 110 crore to the Maharashtra State due on the part of the centre. The steps Central Government propose to take in the matter may please be known to me. In addition to the hon. Minister of Finance, I would also like to urge upon the hon. Minister of Agriculture that mere saying of hello i.e. Namaste by him, will not do any good. I also request the hon. Minister of Agriculture to lend a helping hand in making the funds available to the Maharashtra State.